| Name of the Corporate Debtor | Harvest Hotels and Serviced Apartments Private Limited | Date of commencement of CIRP | 07-10-2022 | List of creditors as on: | 09-06-2023 |
|------------------------------|--|---------------------------------|------------|--------------------------|------------|
|------------------------------|--|---------------------------------|------------|--------------------------|------------|

List of Secured Finanncial Creditors (other than financial creditors belonging to any class of creditors)

| Г | | No Name of Creditor | Details of Claim received | | Details of claims admitted | | | | | | | nt of Amount of any | Amount of Claims not | Amount of | |
|----|-------|--|---------------------------|----------------|----------------------------|-----------------|-------------------|----------------|-----------------|----------------|---|---------------------|----------------------|--------------|-----------------|
| SI | SI No | | Date of receipt | Amount Claimed | Amt of Claim | Nature of Claim | Amount covered by | Amount covered | Whether Related | % Voting Share | | mutual dues | admitted | Claims under | Remarks, if any |
| | | | | | Admitted | | security interest | by Guarantee | Party? | in CoC | | that may be set | : dumitted | verification | |
| | | UV Asset Reconstruction Company Limited | 18-10-2022 | 2,09,20,08,456 | 2,09,20,08,456 | Loan | Yes | Yes | No | 100.00% | - | - | - | - | |
| | | | | 2,09,20,08,456 | 2,09,20,08,456 | | | | | | | - | • | - | |

Note 1 Amount rounded off to the nearest Rupee

Note 2 1. The aforesaid claim(s) have been admitted basis verification of information/ documents provided by the respective claimants.